

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Tiffin Barytes Asbestos & Paints Ltd

MAIN PETITION NUMBER : CP/39/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/1157(CHE)/2021; MA/378/2019; MA/511/2018; MA/509/2018; MA/759/2019 IN MA/551/2019;
MA/551/2019; MA/550/2019; MA/589/2018; MA/205/2019; IA/747/CHE/2021; IA/843(CHE)/2021 ;

ORDER

In IA/1157(CHE)/2021 the Applicant is represented by the Ld. Counsel Mr. Pranav through video conferencing mode.

Ld. Counsel for the Applicant states that the matter was impugned before the Hon'ble NCLAT and it was finally heard on 17.02.2023 and the order reserved.

Awaiting the order of the Hon'ble NCLAT in the matter, the matter is adjourned to **08.05.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT